

[Shri Hem Barua]

There should be a specific statement on this or else we might be misunderstood; there is an attempt to create that impression all over the world.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The question that has just been answered deals with this very matter. I do not know what the Nepalese Foreign Minister has said. There is some brief report in the press. I do not know what the exact words were.

It is obvious that what I said was rather the reverse of what the Nepalese Foreign Minister had said. I cannot say what particular arms and ammunition they have found. I do not know, unless they say something definite, because Indian arms and ammunition have been supplied to the Nepalese Army. It is possible that the local rebels might have got them from some of their outposts. All I can say is that we have taken adequate measures to prevent these arms and ammunition going across the border. I cannot guarantee against some odd thing going across. It is a long border. There is free transit on the border. But nothing substantial can possibly go across because of the steps that we have taken.

Shri Hem Barua: Would the Prime Minister take the trouble of telling the Nepalese Foreign Minister that his interpretation of the statement is absolutely wrong?

Mr. Speaker: The proceedings of the House are open to the public.

12.03 hrs.

PAPERS LAID ON THE TABLE

INDIA-CHINA CORRESPONDENCE AND ANNUAL REPORT OF INDIAN STATISTICAL INSTITUTE

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table —

(1) a copy each of the following papers:—

(i) Chinese Government's note dated the 3rd December, 1961, regarding renewal of 1954 Agreement between India and China on Trade and Intercourse between the Tibet region of China and India.

(ii) Government of India's reply dated the 15th December, 1961.

(iii) Government of India's protest to the Chinese Government dated the 25th January, 1962, regarding violation of air space.

(iv) Chinese Government's protest dated the 24th January, 1962, regarding violation of their space.

(v) Government of India's reply dated the 22nd February, 1962.

(vi) Government of India's reply dated the 26th February, 1962, in reply to Chinese Government's note of 30th November, 1961, regarding violation of Indian territory.

(vii) Government of India's protest dated the 9th March, 1962, regarding violation of air space.

(viii) Government of India's protest dated the 10th March, 1962, regarding violation of air space by Chinese aircraft.

(ix) Chinese Government's protest dated the 4th January, 1962, regarding violation of air space.

(x) Government of India's reply dated the 10th March, 1962, regarding violation of air space by Chinese aircraft.

(xi) Chinese Government's note dated the 26th February, 1962.

(xii) Government of India's reply dated the 13th March, 1962.

[Placed in Library. See No. LT-3515/62].

(2) Annual Report of the Indian Statistical Institute, Calcutta, for the year 1959-60. [Placed in Library, See No. LT-3516/62].